

Shri Sanwar Mal Aggarwal Vs State.

Case No.20/2019

08.10.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Ms. Sheena Shekhar, HIO alongwith Sh. M.K.Arya, Ld. PP for CBI.

Sh. S.C.Singhal, Ld. Counsel for appellant Sanwar Mal Aggarwal.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court, also attended by Sh. Vivek Juyal, P.A.

It is informed by the reader of the court that file has not been scanned and likely to be scanned on 12-10-2020.

On being asked, counsel for the appellant submits that he is not inclined to argue the appeal other than through video conferencing. List the matter on **07-11-2020** for clarifications / argument subject to availability of complete scanned records.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

08.10.2020

T.Yadir Vs CBI.

Case No.22/2019

08.10.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Ms. Sheena Shekhar, HIO alongwith Sh. M.K.Arya, Ld. PP for CBI.

Sh. Vinay Navare, Sr. Advocate and Sh.Ravindra Lokhande, Ld. Counsel for appellant T.Yadir.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court, also attended by Sh. Vivek Juyal, P.A.

It is informed by the reader of the court that file has not been scanned and likely to be scanned on 12-10-2020.

On being asked, counsel for the appellant submits that he has no reservation qua addressing arguments in physical court. List the matter on **07-11-2020** for clarifications / arguments.

A copy of this order be also sent to the Computer Branch for uploading on the official website.



(Vimal Kumar Yadav)

**Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi**

08.10.2020

Prahlad Rai Mundra Vs CBI.

Case No.23/2019

08.10.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Ms. Sheena Shekhar, HIO alongwith Sh. M.K.Arya, Ld. PP for CBI.

Sh. Randhir Beri, Ld. Counsel for appellant Prahlad Rai Mundra.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court, also attended by Sh. Vivek Juyal, P.A.

It is informed by the reader of the court that file has not been scanned and likely to be scanned on 12-10-2020.

On being asked, counsel for the appellant submits that he has no reservation qua addressing arguments in physical court. List the matter on **07-11-2020** for clarifications / arguments.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

08.10.2020

Thupten Lhamu Vs CBI.

Case No.24/2019

08.10.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Ms. Sheena Shekhar, HIO alongwith Sh. M.K.Arya, Ld. PP for CBI.

Sh. K.K.Patra, Ld. Counsel for appellant Thupten Lhamu.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court, also attended by Sh. Vivek Juyal, P.A.

It is informed by the reader of the court that file has not been scanned and likely to be scanned on 12-10-2020.

On being asked, counsel for the appellant submits that he has no reservation qua addressing arguments in physical court. List the matter on **07-11-2020** for clarifications / arguments.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

08.10.2020